NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.01.2018 AT 10.30 AM $\,$

TRANSFER PETITION NO.	TP No.30/HDB/2016	
COMPANY PETITION/APPLICATION NO.	CA No.130 of 2017 in CP No. 72/2008	
NAME OF THE COMPANY	Sanghi Textiles Pvt Ltd	
NAME OF THE PETITIONER(S)	Anand Prakash Sanghi & (6) Others	
NAME OF THE RESPONDENT(S)	Sanghi Textiles Pvt Ltd & (8) Others	
UNDER SECTION	397/398	

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Chidambaram	PCS	9849056652	A.
Y. Surganarayana	counsel fer	9849866556	1.20

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Chakeaversking	Ry to Ro Confred	9948914088	05

Heard Shri S. Chidambaram, Ld. PCS and Shri Y. Suryanarayana Ld. Counsels for the Petitioner and Shri Chakravorthy, Ld. Counsel for the Respondent.

Post the case on 25.01.2018

Member (T)

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Member (J)